Petition No. 221/TT/2017

Subject: Approval of tariff of the Inter-State transmission lines connecting other states incidental to Inter-State transmission of electricity for transmission lines owned by PTCUL.

Date of Hearing: 27.2.2018

Coram: Shri P. K. Pujari, Chairperson
       Shri A. K. Singhl, Member
       Shri A.S. Bakshi, Member
       Dr. M.K. Iyer, Member

Petitioner: Power Transmission Corporation of Uttarakhand Ltd. (PTCUL)

Respondents: Uttarakhand Power Corporation Limited and 8 others

Parties present: Shri Manoj Kumar, PTCUL
                Shri Mangat Ram, PTCUL

Record of Proceedings

After hearing the representative of the petitioner, the Commission reserved the order in the present petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)